

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/82/2017
NAME OF THE PETITIONER(S) : BPL TELECOM PVT LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
①	BHARATH FOR SRINIVASAN	COUNSEL FOR PETITIONER	L. Bharath

ORDER

Representing counsel for the petitioner present and prayed for time to make submissions in relation to the rectification of defects pointed out during the hearing. Time is enlarged at request. Put up on 15.01.2018.

- s d -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- s d -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)